

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

2. IA 3597/2024 In C.P. (IB)/03(MB)2020

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

**NAME OF THE PARTIES: - Gaurav Ashok Adukia**  
**IN THE MATTER OF**  
**Yes Bank Ltd.**

**V/s**  
**Ezeego One Travels and Tours Ltd.**

**Section: Application under any other provisions- IBC U/s 7 of (IBC)**

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**ORDER**

**IA.No.3597/2024: -**

**Presence: -**

Adv. Kushal Boolchandani

..... Applicant/Liquidator.

This IA has been filed by the Applicant/Liquidator to place on record the 4<sup>th</sup> progress report for the quarter ending March 2024 which is annexed with the IA as Exhibit-A. The said report of the Applicant / Liquidator is taken on record. No order is called for. With the aforesaid observation, **IA.No.3597/2024 is allowed and disposed of.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**